

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 15.11.2019

NOTICE

Take notice that the following matters listed on 18.11.2019 in the Court – III will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar
2.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. With	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
3.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. With	John Mathew	GouthamShivshankar (R2-10)
4.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar
5.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee

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By Order

**-sd/-
Registrar**